Introduction of Crop Insurance Scheme

1915. SHRI C. RAMACHANDRAIAH: Will the Minister of AGRICULTURE be pleased to state:

- (a) whether Crop Insurance Scheme has been introduced in the entire country;
- (b) if not, the States where it has not been introduced at all and the States where it has been introduced partially and difficulties being experienced in its introduction; and
 - (c) when it is expected to be introduced throughout the country?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SHRIPAD YESSO NAIK): (a) Yes Sir. National Agricultural Insurance Scheme (NAIS) has been introduced in the country, after replacing the earstwhile Comprehensive Crop Insurance Scheme (CCIS), with effect from Rabi 1999-2000 season.

- (b) and (c) The scheme is optional and available to all the States/Union Territories. The States/UTs may opt in favour of the scheme whenever they require. At present, NAIS is implemented by 18 States/UTs. They are:
 - 1. Andhra Pradesh
 - 3. Bihar
 - 5. Gujarat
 - 7. Karnataka
 - 9. Madhva Pradesh
- 11. Meghalaya
- 13. Sikkim
- 15. Uttar Pradesh
- 17. Andaman & Nicobar Islands

- 2. Assam
- 4. Goa
- 6. Himachal Pradesh
- 8. Kerala
- 10. Maharashtra
- Orissa
- 14. Tamil Nadu
- 16. West Bengal
- 18. Pondicherry

The remaining States/UTs have not opted for the scheme so far. Some States/UTs have expressed their reservations regarding sharing of risk between Central and State Governments; contribution to the Corpus Fund; phasing out of premia-subsidy to small and marginal farmers; financial support for undertaking crop cutting experiments etc.